

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 1849**  
TO BE ANSWERED ON- 19/12/2022

**BRU TRIBE IN TRIPURA**

1849. SHRI PRADYUT BORDOLOI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has assessed the number of members of the Bru Tribe currently present in Tripura, if so, the details thereof;
- (b) the details of the current status of resettlement of the Bru Tribe in Tripura, including timeline for completion, number of people resettled and pending resettlement;
- (c) the details of the process of resettlement including facilities and welfare measures provided;
- (d) the details of the utilization of the 661 crore package announced by the Central Government to fund the resettlement process of the Bru Tribe in Tripura;
- (e) the details of the number and location of permanent resettlement sites identified;
- (f) whether the Government has assessed the land suitability of permanent resettlement sites including availability of water pipelines, drainage system, durability against disaster, vehicle connectivity and if so, the details thereof; and
- (g) whether the Government is taking any steps to create employment opportunities for resettled Bru Tribe members and if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

**(a):** Ministry of Home Affairs has informed that a Bru agreement was signed on 16.01.2020 between Government of India, Government of Tripura and Government of Mizoram and Bru representatives. For the purpose of implementation of this agreement, a total number of 6959 Bru displaced families were identified for re-settlement in various locations in Tripura.

**(b):** Ministry of Home Affairs has informed in this regard that the timeline for resettlement of Bru displaced families in re-settlement locations under the Bru agreement 16.01.2020 has been extended upto 28.02.2023. As per information dated 15.12.2022 from Tripura Government, a total of 2583 families have shifted to re-settlement locations after construction of houses.

**(c):** As per the rehabilitation package mentioned in said agreement dated 16.01.2020, the re-settled families are to be given one time financial assistance of Rs. 4 lakh, a piece of land measuring 30'x 40', house building assistance of Rs. 1.5 lakh, monthly cash assistance of Rs. 5000 for two years from date of shifting, free ration for two years from date of shifting and other benefits as admissible to any citizen under any Centrally/Centrally sponsored schemes.

**(d):** As informed by Government of Tripura, year wise fund received and Utilization are as given below:

**(Rs. in crore)**

<b>Year</b>	<b>Fund received as on 15.12.2022</b>	<b>Fund utilized</b>
2020-21	140.00	135.56
2021-22	130.12	110.06
2022-23	62.40	62.40
<b>Total:</b>	<b>332.52</b>	<b>308.02</b>

**(e):** Ministry of Home Affairs has informed that as per information from Government of Tripura a total of twelve (12) resettlement locations in four (4) districts have been identified. They are Bongaphapara, Haduklaupara and Ultacherra in Dhalai district; Kaskaupara, Wainbukcherra-Ranipara, Bhandarima-Pushporampara, Hamsapara, Gachirampara and Ashapara in North Tripura; West Kalajhari and Silachara in Gomti District; Kala Lawlang in South District.

**(f):** Government of Tripura has informed that, State Government has selected all the permanent resettlement locations in consultation with the Representatives of Bru Organizations followed by joint site visit along with Public Representatives, District Administration and other Officials. In every location, various Common Development activities like Land Development, Road Connectivity, Creation of Drinking Water Sources, Extension of Power / Solar Light, construction of School, AWC and Health care facilities are being undertaken on priority basis.

**(g):** Government of Tripura has informed that as per the agreement, resettled Bru families are entitled to the benefits of all Centrally / State Sponsored Schemes including MGNREGA Job card facilities. Government has taken steps for imparting various Skill Development training for employment generation to the resettled Bru families.

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